

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SSPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 52431/2024

[Arising out of impugned final judgment and order dated 30-10-2024 in CRLP No. 12491/2024 passed by the High Court for The State of Telangana at Hyderabad]

X

Petitioner(s)

VERSUS

THE STATE OF TELANGANA & ANR.

Respondent(s)

(IA No.276084/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.276082/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 06-12-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Anjana Prakash, Sr. Adv. *
Mr. N. Rajaraman, AOR *

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter 13.12.2024.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
COURT MASTER (NSH)

*physical appearance given